

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM & NATURAL GAS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 1260**  
ANSWERED ON 13/02/2023

**REMOVAL OF HYDROCARBON EQUIPMENT FROM PROJECT IN DELTA  
DISTRICTS**

1260. SHRI R. GIRIRAJAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the expected date of removal of the installed petroleum, hydrocarbon and other equipments from the delta districts of Tamil Nadu, installed as part of hydrocarbon and methane projects as the delta districts have been announced as special protected agricultural zone and the details thereof; and
- (b) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)

(a) & (b): The Tamil Nadu Protected Agricultural Zone Development Act, 2020 prohibits undertaking of any new project or new activity specified in the Second Schedule in the protected agricultural zone. Ongoing petroleum activities or projects in operation as well as infrastructure developments are not affected by the said Act.

\*\*\*\*\*